

THE HIGH COURT OF MEGHALAYA: SHILLONG

ORDER

Dated, Shillong 18th March, 2026

No.HCM.II/85/2016/Estt/Pt.II/15 : With the approval of the Hon'ble, the Chief Justice, High Court of Meghalaya and in terms of clause 3(1) of the "Scheme for Engaging Law Clerks-cum-Legal Research Assistants in the High Court of Meghalaya (amended as on 28th October, 2021)", the services of Smti. Lajiedlincy Thabah as Law Clerk-cum-Legal Research Assistant, High Court of Meghalaya is hereby extended for another period of 1 (one) year w.e.f. 22nd March, 2026 on the same terms and conditions as contained in this Registry's letter No. HCM.II/85/2016/Estt/Pt/3 dated 29.02.2024.

By Order,



REGISTRAR GENERAL

Memo.No.HCM.II/85/2016/Estt/Pt.II/15-A Dated, Shillong 18th March, 2026

Copy to :-

1. The Registrar and PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of the Hon'ble the Chief Justice.
2. The P.S. to Hon'ble Mr. Justice H. S. Thangkhiew, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The Commissioner & Secretary to the Government of Meghalaya, Law Department, Shillong for favour of kind information.
6. The Joint Registrar (Listing), High Court of Meghalaya, Shillong for favour of kind information.
7. The Treasury Officer (South), Shillong for information and necessary action.
8. The Deputy Registrar (Accounts), High Court of Meghalaya, Shillong for information and necessary action.
9. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.
10. Smti. Lajiedlincy Thabah, Law Clerk-cum-Legal Research Assistant, High Court of Meghalaya, Shillong.
11. Office File.



REGISTRAR GENERAL

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